

LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI

REVISED LIST OF BUSINESS

Monday, 02 December 2019 / 11 Agrahayana 1941 (Saka)
2.00 PM

NATIONAL SONG-VANDE MATARAM

- 1. Commemoration of 70 Years of Constitution of India :**
Members to read out the Preamble of the Constitution of India to commemorate 70 Years of the Constitution.
- 2. Question Hour:** Starred Questions as shown in the separate list to be asked and replies given. Replies to Unstarred Questions to be laid on the Table.
- 3. Special Mention (Rule-280) :**
The following Members to raise matters under Rule-280 with the permission of the Chair
 1. Sh. Jagdish Pradhan
 2. Sh. Om Prakash Sharma
 3. Sh. Vijender Gupta
 4. Sh. Vishesh Ravi
 5. Sh. Avtar Singh
 6. Sh. Manjinder Singh Sirsa
 7. Sh. Sukhbir Singh Dalal
 8. Ms. Bhavna Gaur
 9. Sh. Ajay Dutt
- 4. Presentation and Voting on the Supplementary Demands (2019-2020):**
Sh. Manish Sisodia, Hon'ble Deputy Chief Minister to present the Second batch of Supplementary Demands for Grants for the Financial Year 2019-2020.
- 5. Introduction, Consideration and Passing of Bills:**
 - I. Shri Manish Sisodia, Hon'ble Deputy Chief Minister** to introduce '**The Delhi Appropriation (No.4) Bill, 2019**' (Bill No. 06 of 2019).
Also to move that the Bill be considered and passed.
 - II. Shri Manish Sisodia, Hon'ble Deputy Chief Minister** to introduce the '**Delhi Sports University Bill-2019**' (Bill No. 05 of 2019).
Also to move that the Bill be considered and passed.
- 6. Papers to be laid on the Table:**
 - I. Shri Manish Sisodia, Hon'ble Deputy Chief Minister** to lay copies of the following on the Table of the House:
 - I. Appropriation Accounts and Finance Accounts for the year 2017-18
 - II. Report No.1 of 2019 'State Finances Audit Report' of the C & AG for the year ended March' 2018.
 - II. Shri Satyendar Jain, Hon'ble Minister of Power** to lay copies of the following on the Table of the House:
 - I. Annual Report of Delhi Urban Shelter Improvement Board (DUSIB) for the year 2017-18 (English Version)
 - II. Annual Report of Delhi Electricity Regulatory Commission for the year 2016-17 (English & Hindi Version).
 - III. Annual Report of Delhi Transco Limited for the year 2017-18 (English & Hindi Version).
 - IV. Summary of 17th Annual Report of the Delhi Transco Limited for the year 2017-18 (Punjabi & Urdu Version)
 - III. Shri Kailash Gahlot, Hon'ble Minister of Transport** to lay copies of the following on the Table of the House:
 - I. Notification No. MLO/VIU/TPT/2017/221/1780 dated 30.08.2019 regarding Reduction of Fee in Auto Rickshaw.
 - II. Notification No. 19(05)/TPT/Sectt/2017/63266 dated 23.09.2019 regarding Parking Policy.

- III. Notification No. 23(1535)/CAP/TPT/PCD/2019/1559/72803 dated 17.10.2019 regarding Amendment of Rule 99.
- IV. Notification No.081/Cluster/Tpt/2019/755/76919 dated 28.10.2019 regarding Free Travel for women.
- V. Notification No. MLO/VIU/Tpt./2017/221/2259 dated 31.10.2019 regarding Taxi Fees.
- VI. Notification No.F.23(1549)/CAP/TPT/PCD/2019/1579/78617 dated 01.11.2019 regarding Odd-Even.
- VII. Notification No.F.23(1549)/CAP/TPT/PCD/2019/78731 dated 2.11.2019 regarding Corrigendum (Odd-Even).
- VIII. Notification No. F.23(1549)/CAP/TPT/PCD/2019/78737 dated 3.11.2019 regarding addition of Electric vehicles.
- IX. Notification No.F.23(1548)/CAP/TPT/PCD/2019/81228 dated 8.11.2019 regarding non applicability of restrictions imposed under Odd-Even Scheme on 11th & 12th November, 2019.

7. Presentation of Reports :

- I. **Shri Somnath Bharti**
Shri Rajesh Rishi
to present the **Report of House Committee to Examine the issue of Stray Dogs and Monkey Menace in Delhi.**
- II. **Shri Saurabh Bharadwaj**
Shri Pankaj Pushkar
to present the **Fourth Report to Twenty Second Report of Committee on Petitions** (As per Annexure).

8. Short Duration Discussions (Rule 55):

- I. **Ms. Bhavna Gaur**
Smt. Bandana Kumari
Shri Jagdeep Singh
To initiate discussion on **“Issues relating to women security”**
- II. **Shri Saurabh Bharadwaj**
Shri Sanjeev Jha
Shri Rituraj
To initiate discussion on **“Issues relating to unauthorised colonies in Delhi.”**

Delhi
02 December 2019

C. Velmurugan
Secretary

विधान सभा
राष्ट्रीय राजधानी क्षेत्र दिल्ली
संशोधित कार्यसूची
सोमवार, 02 दिसम्बर, 2019/मार्गशीर्ष 11, 1941 (शक)
2.00 बजे अपराह्न
राष्ट्रगीत-वन्दे मातरम्

1. **भारत के संविधान की 70वीं वर्षगांठ पर स्मरणोत्सव :**
सदस्य संविधान की 70वीं वर्षगांठ के स्मरणोत्सव के अवसर पर भारत के संविधान की उद्देशिका का वाचन करेंगे।
2. **प्रश्न काल:** सदस्यों द्वारा पृथक् सूची में दिये गये तारांकित प्रश्न पूछे जायेंगे और उनके उत्तर दिये जायेंगे। अतारांकित प्रश्नों के उत्तर सदन पटल पर प्रस्तुत किये जायेंगे।
3. **विशेष उल्लेख (नियम-280) :** निम्नलिखित सदस्यों द्वारा अध्यक्ष महोदय की अनुमति से नियम-280 के अंतर्गत विशेष उल्लेख के मामले उठाये जायेंगे:
 1. श्री जगदीश प्रधान
 2. श्री ओमप्रकाश शर्मा
 3. श्री विजेन्द्र गुप्ता
 4. श्री विशेष रवि
 5. श्री अवतार सिंह
 6. श्री मनजिंदर सिंह सिरसा
 7. श्री सुखबीर सिंह दलाल
 8. सुश्री भावना गौड़
 9. श्री अजय दत्त
4. **वित्त वर्ष 2019-20 के लिए अनुपूरक अनुदान मांगों का प्रस्तुतीकरण:**
श्री मनीष सिसोदिया, माननीय उप मुख्यमंत्री वित्त वर्ष 2019-20 के लिए अनुपूरक अनुदान मांगों का द्वितीय भाग प्रस्तुत करेंगे।
5. **दिल्ली विनियोजन (संख्या-04) विधेयक, 2019 :**
 - I. श्री मनीष सिसोदिया, माननीय उप मुख्यमंत्री सदन की अनुमति से 'दिल्ली विनियोजन (संख्या-04) विधेयक, 2019' (2019 का विधेयक संख्या 06) को प्रस्तुत करेंगे।
माननीय उप मुख्यमंत्री यह प्रस्ताव भी करेंगे कि विधेयक पर विचार किया जाये तथा पारित किया जाये।
 - II. श्री मनीष सिसोदिया, माननीय उप मुख्यमंत्री सदन की अनुमति से 'दिल्ली खेलकूद विश्वविद्यालय विधेयक, 2019' (2019 का विधेयक संख्या 05) को पुरःस्थापित करेंगे।
यह भी प्रस्ताव करेंगे कि उक्त विधेयक पर विचार किया जाये तथा पारित किया जाये।
6. **सदन पटल पर प्रस्तुत किये जाने वाले कागजात:**
 - I. श्री मनीष सिसोदिया, माननीय उप मुख्यमंत्री निम्नलिखित दस्तावेजों की प्रतियां सदन पटल पर प्रस्तुत करेंगे:
 1. वर्ष 2017-18 हेतु विनियोजन लेखे एवं वित्त लेखे
 2. मार्च 2018 को समाप्त वर्ष के लिए भारत के नियंत्रक-महालेखापरीक्षक का राज्य के वित्त पर लेखापरीक्षा प्रतिवेदन संख्या 01
 - II. श्री सत्येन्द्र जैन, माननीय स्वास्थ्य मंत्री निम्नलिखित दस्तावेजों की प्रतियां सदन पटल पर प्रस्तुत करेंगे:
 1. दिल्ली शहरी आश्रय सुधार बोर्ड का वर्ष 2016-17 का वार्षिक प्रतिवेदन (अंग्रेजी प्रति)
 2. दिल्ली विद्युत विनियामक आयोग का वर्ष 2016-17 का वार्षिक प्रतिवेदन (हिन्दी एवं अंग्रेजी प्रतियां)
 3. दिल्ली ट्रांसको लिमिटेड का वर्ष 2017-18 का वार्षिक प्रतिवेदन (हिन्दी एवं अंग्रेजी प्रतियां)
 4. दिल्ली ट्रांसको लिमिटेड का वर्ष 2017-18 हेतु 17वें वार्षिक प्रतिवेदन का सारांश (पंजाबी एवं उर्दू प्रतियां)
 - III. श्री कैलाश गहलोत, माननीय परिवहन मंत्री निम्नलिखित दस्तावेजों की प्रतियां सदन पटल पर प्रस्तुत करेंगे:
 - i) आटो रिव्शा फीस में कटौती के संदर्भ में अधिसूचना संख्या एमएलओ/वीआईयू/टीपीटी/2017/221/1780 दिनांक 30.08.2019

- ii) पार्किंग पॉलिसी के संदर्भ में अधिसूचना संख्या 19(05)/टीपीटी/सैक्ट0/2017/63266 दिनांक 23.09.2019
- iii) नियम 99 में संशोधन के संदर्भ में अधिसूचना संख्या 23(1535)/सीएपी/टीपीटी/पीसीडी/2019/1559/72803 दिनांक 17.10.2019
- iv) महिलाओं के लिए मुफ्त यात्रा के संदर्भ में अधिसूचना संख्या 081/क्लस्टर/टीपीटी/2019/755/76919 दिनांक 28.10.2019
- v) टैक्सी फीस के संदर्भ में अधिसूचना संख्या एमएलओ/वीआईयू/टीपीटी/2017/221/2259 दिनांक 31.10.2019
- vi) सम-विषम के संदर्भ में अधिसूचना संख्या एफ. 23(1549)/सीएपी/टीपीटी/पीसीडी/2019/1579/78617 दिनांक 01.11.2019
- vii) शुद्धिपत्र (सम-विषम) के संदर्भ में अधिसूचना संख्या एफ. 23(1549)/सीएपी/टीपीटी/पीसीडी/2019/78731 दिनांक 02.11.2019
- viii) इलैक्ट्रिक वाहनों को जोड़ने के संदर्भ में अधिसूचना संख्या एफ. 23(1549)/सीएपी/टीपीटी/पीसीडी/2019/78737 दिनांक 03.11.2019
- ix) सम-विषम स्कीम के अंतर्गत लागू किए गए प्रतिबंध दिनांक 11 तथा 12 नवंबर को लागू न होने के संदर्भ में अधिसूचना संख्या एफ. 23(1548)/सीएपी/टीपीटी/पीसीडी/2019/81228 दिनांक 08.11.2019

7. प्रतिवेदन का प्रस्तुतीकरण :

1. श्री सोमनाथ भारती
श्री राजेश ऋषि

दिल्ली में आवारा कुत्तों तथा बंदरों के आतंक से संबंधित विषय की जांच करने के लिए गठित सदन की समिति का प्रतिवेदन प्रस्तुत करेंगे।

2. श्री सौरभ भारद्वाज
श्री पंकज पुष्कर

याचिका समिति के प्रतिवेदन संख्या चार से बाईस को प्रस्तुत करेंगे। (संलग्न सूची के अनुसार)

8. अल्पकालिक चर्चा (नियम-55) :

- (1) सुश्री भावना गौड़
श्रीमती बंदना कुमारी
श्री जगदीप सिंह

“महिला सुरक्षा से संबंधित मुद्दों” के बारे में चर्चा प्रारम्भ करेंगे।

- (2) श्री सौरभ भारद्वाज
श्री संजीव झा
श्री रितुराज

“दिल्ली की अनधिकृत कॉलोनियों से संबंधित मुद्दों” के बारे में चर्चा प्रारम्भ करेंगे।

दिल्ली
02 दिसम्बर, 2019

सी. वेलमुरुगन
सचिव

Reports of Committee on Petitions by Shri Saurabh Bhardwaj, Chairman

Report No	Topic
4.	In the Matter of Alleged Inflated Water Consumption Bill by Delhi Jal Board
5.	In the Matter of Relocation of Night Shelter Near Mount Kailash Residential Colony
6.	In the Matter of Alleged Irregularities in EWS Patient by Batra and PSRI Hospitals
7.	In the Matter of Parking Fee Being Charged in malls & Hospitals and Illegal Encroachment in Sheikh Sarai II
8.	In the Matter of Transfer of Ownership Rights Four Storey DDA Flats KalkaJi to Resident/Allottees
9.	In the Matter of Alleged Unauthorized Use of Dhobi Ghat, Liquor Shop and Encroachments by Fish Seller in the Area of JJ Colony, KalkaJi
10.	In the Matter of Alleged Disturbance From Hotel/Restaurants Hookah Bars in Timarpur Assembly Constituency
11.	In the Matter of Alleged fee Hike and Financial Irregularity in Frank Anthony School, Iajpat Nagar- IV, Delhi
12	In the Matter of Alleged Irregularity in the Rajendra CGHS Ltd No. 1395
13	In the Matter of Handing Over of SDMC Community Centre to its Original Owner DUSIB
14	In the Matter of Alleged Encroachment in Triveni Shopping Complex, Triveni-I, Sheikh Sarai
15	In the Matter of Alleged Non-Compliance by the Commissioner of SDMC of the Resolution Dated 10.04.2018 Passed by Delhi Legislative Assembly.
16	In the Matter of Alleged Irregularity in K.R. Manglam World School, Greater kailash
17	In the Matter of Alleged Irregularity in Summer Fields School, Greater Kailash
20	In the Matter of Alleged Encroachment in S-Block, Panschshilla Park
21	Alleged Irregularities in the Arbitration Branch of Registrar Cooperative Societies
22	In the Matter of Alleged Non Payment of Minimum Wages in Madan Mohan Malviya Hospital

Reports of Committee on Petitions by Shri PankajPushkar, Acting Chairman

Report No	Topic
18	In the Matter of Alleged Irregularity in Apeejay School, Sheikh Sarai-I
19	In the Matter of Alleged Irregularity in Indian School, Sadiq Nagar, Delhi